

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On. Dr. 8.2.03

Notices / copies of order issued to all respondents and copies of order prepared for counsel for both sides.

1/2/2

Bh
17/10/03
so

ADS not back
Counter / App. Memos
nor off. to
for order

1/11/03

Regr

Dt. 24. 11. 03

ADS not returned
from any Respondents.
Await return of ADS till
17.12.03.

Done by
REGISTRAR

Common AD for R-1
Lack & is kept in
OA 664/03. Common AD
for R-5 lack & kept
in OA 651/03.

App. Memo / Counter
not bld.

1/12

Registration

Pendency of this O.A. shall not stand as a bar before the Respondents to give due consideration to the grievances of the applicant as raised in Annexure-3 dated 2.5.2003 and grant him the necessary relief.

Send copies of this order along with notice to Respondents and free copies of this order be handed over to the learned counsel of both the sides.

Yours
MEMBER (JUDICIAL)

08/10/03

Alt. 07. 12. 2004.

As per the discussions
made in OA no. 651/03, this
OA is disposed of being
devoid of any merit.

Subs
Vice-Chairman.

~~Member (S)~~